

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3565  
ANSWERED ON:19.08.2003  
STATE HUMAN RIGHTS COMMISSION  
MADHUSUDAN DEVRAM MISTRY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the names of the States where Human Rights Commission have been set up;
- (b) the names of the States where Human Rights Commission have not been set up so far;
- (c) the reasons for not forming the Human Rights Commission in the States; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) to (d): State Human Rights Commissions (SHRC) have been set up in the States of Assam, Chattisgarh, Himachal Pradesh, Jammu & Kashmir, Kerala, Madhya Pradesh, Manipur, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. Notifications for constituting the SHRC have been issued in the States of Bihar and Orissa. The States of Andhra Pradesh, Arunachal Pradesh, Bihar, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Meghalaya, Mizoram, Nagaland, Orissa, Sikkim, Tripura and Uttranchal have not yet set up SHRC. The Government has also been pursuing with the concerned State Governments, from time to time, to set up SHRC.